

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 125(MB)/2008
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: : Union of India

Vs.

M/s. Manmandir Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	Sanjeev Nasrula	CGSC Adv		
---	--------------------	-------------	--	--

2	Abhishek Ghai	Adv		
---	------------------	-----	--	--

3.	Deepmala Indora	AD(Law)		
----	--------------------	---------	--	--

SF10/UOI

Abhishek
Ghai

④ ORDER *Sanjeev Nasrula Adv for Respondent*

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[R. VARDHARAJAN]
MEMBER(J)

[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]